IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-48/ND/08

IN THE MATTER OF:

Manoj Kumar Gupta

..PETITIONER

Rajesh Buildcon & Infras. (P) Ltd

.. RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 07.11.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : Ms. Geetesh Meena, Advocate

Mr. Vibhor Gupta, Advocate

For the Respondents

: Mr. Sangram Patnaik, Advocate

Mr. Sangram Singh, Advocate Mrs. Swyam Siddha, Advocate

ORDER

Learned Counsel for the parties are present. At the request of the Ld. Counsel for the Respondent No.14, the matter is adjourned to 21.11.2017 finally for arguments on the respondents side.

List on 21.11.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 07.11.2017